

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4354

ANSWERED ON:29.08.2011

RECRUITMENT RACKET IN ARMY

Ramshankar Dr. ;Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken cognizance of a fake recruitment racket in the army;
- (b) if so, the details of investigation conducted in this regard including the number of persons recruited through this process;
- (c) whether some army officials have been allegedly involved in this racket;
- (d) if so, the details thereof; and
- (e) the action taken against the persons found guilty?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): One case had been reported in 2010. Complaints were received alleging the involvement of a serving soldier. A Court of Inquiry has been ordered in the matter.